

SL. No.14

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/162/2023
NAME OF THE COMPANY	Neuheit Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Bathina Venka Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies , Telangana
UNDER SECTION	59 of IBC

ORDER

Present: Ld. PCS Mr. Shaik Gouse for the Petitioner.

RoC report has already been received.

Heard. Reserved for orders.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**